



**INDEX**  
TO  
**PARLIAMENTARY DEBATES**

---

**HOUSE OF THE PEOPLE**  
**OFFICIAL REPORT**

---

**(Part II—Proceedings other than Questions and Answers)**

**VOLUMES I to V**

*(15th February to 21st May, 1954)*

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**SIXTH SESSION**

**1954**

**LOK SABHA SECRETARIAT**  
**NEW DELHI**

*Price Two (Inland)*

*Price Eight Shillings (Foreign)*

CORRIGENDA

10

Parliamentary Debates Part II, Volume I, 1954, Nos. 1-15

No. 2, DATED 16TH FEBRUARY, 1954.

- (i) पृष्ठ भाग ५२, पंक्ति १८, 'श्रेणियों' के स्थान पर 'श्रेणियों' पढ़िये ।
- (ii) पृष्ठ भाग ७१, नीचे से पंक्ति १८ 'गरेजी' के स्थान पर 'अंग्रेजी' पढ़िये ।

No. 3, EATED 17TH FEBRUARY, 1954.

- (i) Col. 200, line 26, for 'strets' read 'streets'.
- (ii) Col. 188, line 3, insert 'in' after 'themselves'.
- (iii) Col. 188, line 5, insert 'if' after 'Sir'.
- (iv) Col. 205, line 11 from bottom for 'glogal' read 'global'.
- (v) पृष्ठ भाग २७, प्रथम पंक्ति, 'राम' के स्थान पर 'राय' पढ़िये ।

No. 4, DATED 18TH FEBRUARY, 1954.

- (i) Col. 308, line 13, for 'Jwala Pras' read 'Jwala Prashad, Shri'.
- (ii) Col. 315, line 10, insert 'also' after 'is'.

No. 7, DATED 23RD FEBRUARY, 1954.

- (i) Col. 461, line 22 insert 'is' after 'this'.
- (ii) Col. 506, line 8 from bottom, for 'by' read 'my'.
- (iii) Col. 535, line 20 from bottom, for 'beatiful' read 'beautiful'.

No. 8, DATED 24TH FEBRUARY, 1954.

Col. 597, line 15, for 'MISCELLNOUS' read 'MISCELLANEOUS'.

No. 10, DATED 26TH FEBRUARY, 1954.

Col. 812, insert a new line after existing fourth line from bottom as 'very hopefully looked into it, but'.

No. 11, DATED 27TH FEBRUARY, 1954.

Col. 948, read lines 20 to 26 as below :

'developmental schemes, which these lapses reflect have, I freely confess, been a matter of concern to Government. We have asked a senior officer to conduct a quick examination of the existing procedure in the drawing up, sanction and execution of'.

No. 14, DATED 4TH MARCH, 1954.

- (i) Col. 1182, line 27, for 'thereafer' read 'thereafter'.
- (ii) Col. 1201, read existing last but one line after existing line 4 from bottom.
- (iii) Col. 1238, line 8, from bottom, for 'through' read 'though'.

No. 15, DATED 5TH MARCH, 1954.

Col. 1318, after existing line 15 insert a new line as 'Mr. Deputy Speaker : Before'.

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**CORRIGENDA**

to

Parliamentary Debates Part II, Volume II, 1954, Nos. 16—30

**No 17, DATED 8TH MARCH, 1954.**

- (i) Col. 1521, line 4 from bottom, for 'sugest' read 'suggest'.
- (ii) Col. 536, last line, for 'Manages' read 'Manganese'.
- (iii) Col. 1559, line 12, for 'travel' read 'travelling in'.

**No. 18, DATED 9TH MARCH, 1954.**

- (i) Col. 1613, line 3, for 'sider' read 'sidered'.
- (ii) Col. 1613, line 17, for 'labours' read 'labourers'.
- (iii) Col. 1638, read existing line 7 from bottom as 'led to lots of difficulties as the Sec-'

**No. 19, DATED 10TH MARCH, 1954.**

- (i) पृष्ठ माग १७२९, नीचे से पंक्ति २, "गुनु के ने" के स्थान पर "गुनाह के अफसाने" पढ़िये ।
- (ii) Col. 1753, line 20 from bottom, for 'orana' read 'orna'.
- (iii) Col. 1813, line 16, for 'value' read 'volve'.

**No. 20, DATED 11TH MARCH, 1954.**

- (i) Col. 1888, line 18, for 'sty' read 'say'.
- (ii) Col. 1934, line 16, from bottom insert 'it' after 'and'.
- (iii) Col. 1936, line 18 from bottom, insert 'are' after 'them'.

**No. 21, DATED 12TH MARCH, 1954.**

- (i) Col. 2013, line 13, for 'as as' read 'as an'.
- (ii) Col. 2024, line 24, for 'authomatically' read 'automatically'.

**No. 22, DATED 13TH MARCH, 1954.**

- (i) Between cols. 2133 and 2134, line 13, for 'Metthen' read 'Marthen'.
- (ii) Between cols. 2133 and 2134, line 18, for 'Miahra' read 'Mishra'.
- (iii) Between cols. 2133, and 2134, line 25 from bottom, for 'Petel' read 'Patel'.
- (iv) Col. 2210, line 10 from bottom, insert 'I' before "will".
- (v) Col. 2211, insert a fresh line after existing line 10 as 'I could have used more hard words'

**No. 23, DATED 15TH MARCH, 1954.**

- Col. 2260, line 17, insert 'various shades of opinion' after "been".

**No. 25, DATED 17TH MARCH, 1954.**

- (i) Col. 2426, line 12, for 'woreign' read 'foreign'.
- (ii) पृष्ठ माग २८७७, पंक्ति १४, 'य' के स्थान पर 'लिये' पढ़िये ।

**No. 26, DATED 18TH MARCH, 1954.**

- (i) Col. 2548, line 23, for 'some' read 'sum'.
- (ii) Col. 2551, line 9 from bottom, delete words after "ties" and insert "will expand further. In a country".
- (iii) Col. 2551, line 8 from bottom, delete 'try'.
- (iv) Col. 2551, line 5 from bottom, insert 'rate repaid' after 'a'.
- (v) Col. 2620, line 25 from bottom, for 'prov' read 'provided'.

**No. 28, DATED 23RD MARCH, 1954.**

- (i) Col. 2758, delete existing line 15 and insert 'the Library. See No. 90/54'.
- (ii) Col. 2758, line 23, for '48' read '43'.
- (iii) Col. 2833, line 15, for "this" read "the" and for 'citizing' read 'seenuing'.
- (iv) Col. 2847, line 24, for 'to show' read 'at all'.

**No. 30, DATED 25TH MARCH, 1954.**

- (i) Col. 2999, line 17, for 'geater' read 'greater'.
- (ii) पृष्ठ माग ३०१५, नीचे से पंक्ति ७, 'का' के बाद 'बपतर' पढ़िये ।

(v)

**No. 21, DATED 12TH MARCH, 1954.****Conviction of Shri Bhajahari Mahata**

1953

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**CORRIGENDA**

to

Parliamentary Debates Part II, Volume III, 1954, Nos. 31—45.

**No. 31, DATED 26TH MARCH, 1954.**

- (i) Col. 3175, line 14 from bottom for 'pun' read 'press'.
- (ii) Col. 3158, line 20 from bottom, or 'probabiy' read 'probably'.

**No. 32, DATED 27TH MARCH, 1954.**

Col. 3226, line 14, read 'is' after "ideologies".

**No. 33, DATED 29TH MARCH, 1954.**

- (i) Col. 3445, line 31, for 'joint' read 'point'.

**No. 34, DATED 30TH MARCH, 1954.**

- (i) Col. 3565, delete line 4.
- (ii) Col. 3633, for existing line 3 from bottom read 'not possible to leave their'.
- (iii) पृष्ठ भाग ३६६६, पंक्ति २३, 'मिस्पूटेएडधान' के स्थान पर 'एडमिनिस्ट्रेशन' पढ़िये ।
- (iv) पृष्ठ भाग ३६६६, पंक्ति २४, 'बर्नकतिर अधि से' के स्थान पर 'अधिकतर पूर्व से' पढ़िये ।
- (v) पृष्ठ भाग ३६७५, नीचे से पंक्ति १४, 'म'ने से' पहले 'यह अन्तर आया, क्योंकि जैसा' पढ़िये ।
- (vi) पृष्ठ भाग ३६७५, नीचे से पंक्ति १२, 'वह कहीं' से पहले 'जैसे कि बरिषा में बाढ़ आती है' पढ़िये ।

**No. 35, DATED 31ST MARCH, 1954.**

- (i) पृष्ठ भाग ३७३६, पंक्ति ६, 'पर' के बाद 'परिस्थिति को' पढ़िये ।
- (ii) पृष्ठ भाग ३७३६, पंक्ति १६, 'आप' के बाद 'भामूली खेतिहर मजदूरों' पढ़िये ।
- (iii) पृष्ठ भाग ३७३६, नीचे से पंक्ति ३, 'उनके' बाद 'लिये होता' पढ़िये ।
- (iv) पृष्ठ भाग ३७६८, पंक्ति १८, 'बहुत' से पहले 'श्री आबिद अली' पढ़िये ।

**No. 36, DATED 1ST APRIL, 1954.**

- (i) Col. 3890 last line, for 'hand' read 'haul'.
- (ii) Col. 3893, line 25, for 'Employees' Union or' read 'Corporation benefit'.
- (iii) Col. 3894, line 6, for 'count' read 'country'.

**No. 37, DATED 2ND APRIL, 1954.**

- (i) Col. 3979, insert a fresh line after existing line 27 as 'Senate in America was formed for'.
- (ii) Col. 3979, delete line 29.
- (iii) Col. 4005, read existing line 4 after existing line 2.

**No. 38, DATED 5TH APRIL, 1954.**

- (i) Col. 4087, read lines 11 to 15 as:  
'much on this subject. But I want to say only this much. I believe that no reform of public administration is possible unless structural changes in the administrative set up are effected'.
- (ii) Col. 4097, for last but one line read 'has elaborately dealt with the condi-'

(ix)

**NO. 39, DATED 6TH APRIL, 1954.**

- (i) Col. 4225, for existing line 11 read 'granted that it would be placed on'.  
 (ii) Col. 4242, read lines 30 to 46 as follows:

'matter, namely that it is best that the Nandikonda project is taken on hand, not exactly as now modified by the Khosla Committee but as further modified in the light of our representation and as probably it may be agreed to by both the Governments concerned, and after further examination by the Planning Commission. That is a project which is expected to benefit a large extent of land. I do not wish to go into these details, but my feeling is that this project may be taken up, not as an individual project, but as a composite project, by the different States concerned. If this'

- (iii) Col. 4258, for existing line 9 from bottom read 'vernment to be fact that in the post'.

**NO. 40, DATED 7TH APRIL, 1954.**

- (i) पृष्ठ भाग ४२८८, नीचे से पंक्ति ६, को पंक्ति ४ के बाद पढ़िये ।  
 (ii) Col. 4306, line 14 from bottom, for '217' read '127'.

**NO. 41, DATED 8TH APRIL, 1954.**

- (i) Col. 4358, line 23, for 'Traffic' read 'Tariff'.  
 (ii) Col. 4417, line 24, for 'members' read 'numbers'.  
 (iii) Col. 4472, line 6, for 'seasonable' read 'reasonable'.

**NO. 42, DATED 9TH APRIL, 1954.**

- Col. 4525, line 3, for 'old' read 'odd'.

**NO. 44, DATED 14TH APRIL, 1954.**

- (i) Col. 4805, for existing line 16 read 'ment during the year ending the'.  
 (ii) Col. 4806, delete existing line 8.

**NO. 45, DATED 15TH APRIL, 1954.**

- (i) Col. 4808, for existing line 14 read 'ment of India wish to state in cate'.  
 (ii) Col. 4839, line 6, read 'compari-' after 'in'.
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CORRIGENDA

to

Parliamentary Debates Part II, Volume IV, 1954, Nos 46—60.

No. 46, DATED 17TH APRIL, 1954.

- (i) Col. 4919, line 6 from bottom, for 'East' read 'West'.
  - (ii) Col. 4921, line 5, for 'Affairs' read 'Affairs'.
  - (iii) Col. 4930, line 7 from bottom, for 'misinterpreted' read 'misinterpreted'.
  - (iv) Col. 4942, line 29, read 'to' after 'is'.
  - (v) Col. 4959, line 25, for 'fincial' read 'financial'.
- (vi) पृष्ठ भाग ४९८८, पंक्ति १२, 'तेश' के स्थान पर 'देश' पढ़िये ।

No. 47, DATED 19TH APRIL, 1954.

- (i) Col. 5054, line 15, for 'Atlekar' read 'Altekar'.
  - (ii) Col. 5065, line 13, delete 'is' after 'it'.
  - (iii) Col. 5073, line 7 from bottom, for 'by' read 'but'.
- (iv) पृष्ठ भाग ५०७७, पंक्ति ३, 'सुफाव' के स्थान पर 'सुझाव' पढ़िये ।
- (v) Col. 5088, delete existing lines 9 to 11 except the word 'years'.
  - (vi) Col. 5088, line 19, for 'bease' read 'because'.
  - (vii) Col. 5110, line 3 from bottom, for 'o g' read 'long'.
  - (viii) Col. 5126, line 14 from bottom for 'loyalty' read 'royalty'.
- (ix) पृष्ठ भाग ५१३२, अंतिम पंक्ति, 'रूपया' से पहले 'एक' पढ़िये ।

No. 48, DATED 20TH APRIL, 1954.

- (i) Col. 5163, line 5 from bottom, delete 'have'.
  - (ii) Col. 5181, read existing line 16 from bottom after line 12 from bottom.
- (iii) पृष्ठ भाग ५२०९, पंक्ति १३, 'मंगा पड़ता' के स्थान पर 'मंहुषा पड़ता' पढ़िये ।
- (iv) Col. 5212, line 5 from bottom, for 'put' read 'out'.
  - (v) Col. 5222, line 9 from bottom, for 'let' read 'left'.
  - (vi) Col. 5242, line 23, from bottom, for 'reseve' read 'reserve'.

No. 49, DATED 21ST APRIL, 1954.

- (i) Col. 5225, line 10, for 'insurttries' read 'industries'.
- (ii) Col. 5226, line 13, for 'gree' read 'ghec'.
- (iii) Col. 5316, line 8 for 'England' read 'Finland'.

No. 50, DATED 22ND APRIL, 1954.

- (i) Col. 5398, line 4 from bottom for '1935' read '1944'.
  - (ii) Col. 5424, line 4 for 'will' read 'with'.
  - (iii) Col. 5438, line 8 from bottom, for 'Re. 1-12-3' read 'Re. 1-1-3'.
- (iv) पृष्ठ भाग ५४६२, पंक्ति ११, 'आब' के स्थान पर 'अचब' पढ़िये ।

No. 51, DATED 23RD APRIL, 1954.

- (i) Col. 5482, line, 5 for 'said' read 'side'.
  - (ii) Col. 5498, line 25, for 're-' read 'res-'.
- (iii) पृष्ठ भाग ५५४०, विद्यमान पंक्ति २५ के स्थान पर 'श्री ए० पी० सिन्हा (मुजफ्फरपुर-पूर्व) : माप के' पढ़िये ।
- (iv) Col. 5569, line २५ from bottom, for 'day' read 'way'.



## No. 52. DATED 24TH APRIL, 1954.

- (i) Col. 5593, for existing lines 21 and 22 from bottom, read "allibrary for the whole country. If these four National Libraries are lo-".
- (ii) Col. 5645, line 14 delete 'is' after 'position'.
- (iii) Col. 5662, line 11, after 'whichever' read 'in less'.
- (iv) Col. 5665, line 10 from bottom, for 'treater' read 'greater'.
- (v) Col. 5677, line 23 for '2' read '20'.
- (vi) Col. 5693, line 7 for 'I have heard Judges saying' read 'that has nothing to do with'.

## No. 53 DATED 26TH APRIL, 1954.

- (i) Col. 5747, line 2 from bottom, for 'inflence' read 'influence'.
- (ii) Col. 5768, line 4, after 'clause' read '2'.
- (iii) Col. 5776, line 17 from bottom, for 'extent' read 'extend'.
- (iv) Col. 5782, line 6 from bottom, for 'adopted' read 'negatived'.
- (v) Col. 5782, line 2 from bottom, for 'negatived' read 'adopted'.

## No. 54. DATED 27TH APRIL, 1954.

- (i) Col. 5819, line 19, for 'Sahdam' read 'Sadhan'.
- (ii) Col. 5854, line 30, for 'da' read 'de'.
- (iii) Col. 5869, line 31, for 'that' read 'feet'.
- (iv) Col. 5883, last line, for 'negatived' read 'adopted'.
- (v) Col. 5894, line 2 from bottom, for 'seven' read 'eleven'.

## No. 55. DATED 28TH APRIL, 1954.

- (i) Col. 5943, line 27, for 'pofit' read 'profit'.
- (ii) Col. 5973, last line, for 'pocedure' read 'procedure'.
- (iii) Col. 5978, line 22 from bottom, for 'burnt' read 'brunt'.
- (iv) Col. 5987, line 10 from bottom, for 'blic' read 'public'.
- (v) Col. 5988, line 13, for 'his' read 'this'.
- (vi) Col. 5990, line 24, for 'accidently' read 'accidentally'.
- (vii) Col. 5992, line 19, for 'recial' read 'racial'.

## No. 56, DATED 29TH APRIL, 1954.

- (i) Col. 6039, line 22 from bottom, for 'can' read 'call'.
- (ii) Col. 6091, line 8, for 'petroleum' read 'petroleum'.
- (iii) Col. 6094, line 24, from bottom, before 'Indian' read 'one'.

## No. 57, DATED 30TH APRIL, 1954.

- (i) Col. 6193, line 5, read 'say' before 'corrupt'.
- (ii) Col. 6222, line 20 from bottom, read 'Rishang Keishing' before 'Shri'.

## No. 58, DATED 1ST MAY, 1954.

- (i) Col. 6252, line 18, for 'inludes' read 'includes'.
- (ii) Col. 6275, line 14, for 'of or' read 'for'.
- (iii) Col. 6281, line 30 for 'go' read 'got'.
- (iv) Col. 6282, line 23, from bottom, for 'amout' read 'amount'.
- (v) Col. 6286, line 18 from bottom, for 'capiat' read 'capital'.
- (vi) Col. 6334, line 14 from bottom, read 'order that the collections made' before 'by'.
- (vii) Col. 6336, line 7, for 'valomen' read 'valorem'.
- (viii) Col. 6345, line 15, from bottom for 'paticular' read 'particular'.
- (ix) Col. 6350, for existing line 8 from bottom, read 'benefit for you and so it is a fee and'.

## No. 59. DATED 3RD MAY, 1954.

Col. 6416, line 20 from bottom, for 'Ministry' read 'Minister'.

## No. 60, DATED 4TH MAY, 1954.

- (i) Col. 6493, last line, for 'Police' read 'Police'.
- (ii) Col. 6502, line 25 from bottom, for 'sumit' read 'submit'.
- (iii) Col. 6540, line 3 from bottom, for 'Committee' read 'Committed'.

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**CORRIGENDA**

to

Parliamentary Debates, Part II, Volume V, 1954, Nos. 61-74.

**No. 61, DATED 5TH MAY, 1954.**

- (i) Col. 6550, line 21, for '195' read '1952'.
- (ii) Col. 6558, line 24, for 'Annevure' read 'Annexure'.
- (iii) Col. 6582, read the existing line 15 as "Dr. Karju :  
He is an advocate of "
- (iv) Col. 6583, line 5, for 'Sold' read 'Solid'.
- (v) Col. 6628, line 19, for 'Sourt' read 'Court'.
- (vi) Col. 6648, line 30, for 'or' read 'of'.

**No. 62, DATED 6TH MAY, 1954.**

- (i) Col. 6680, line 2, insert 'to' after 'has'.
- (ii) Col. 6687, line 3, insert 'is' after 'this'.
- (iii) Col. 6688, line 16, for 'within' read 'which'.
- (iv) Col. 6747, line 14, for 'Proseccion' read 'prosecution'.

**No. 63, DATED 7TH MAY, 1954.**

- (i) पृष्ठ भाग ६७८८, पंक्ति १३, 'आधा' के स्थान पर 'आधार' पढ़िये ।
- (ii) पृष्ठ भाग ६८१३, 'क्ति २६, 'लेधि' के स्थान पर 'लेकिन' पढ़िये ।
- (iii) पृष्ठ भाग ७४१७ नीचे से पंक्ति २, 'मन्नठ' के स्थान पर 'मैं झठ' पढ़िये ।
- (iv) पृष्ठ भाग ७८१८ नीचे से पंक्ति १३, 'टूनी लफ' के स्थान पर 'टूनी लफ्ज' पढ़िये ।
- (v) पृष्ठ भाग ७८२१ नीचे से पंक्ति २, 'रिश्वा' के स्थान पर 'रिश्वत' पढ़िये ।

**No. 64, DATED 8TH MAY, 1954.**

- (i) Col. 6882, line 13 from bottom, for 'Bill' read 'full'.
- (ii) Col. 6897, line 16 from bottom, for "exported" read 'exponent'.
- (iii) पृष्ठ भाग ७८६६, नीचे से पंक्ति १२, 'रियाय' के स्थान पर 'रियायतें' पढ़िये ।

**No. 65, DATED 10TH MAY, 1954.**

- (i) Col. 6972, line 24, for 'adopted' read 'negatived'.
- (ii) Col. 7009, line 18 from bottom, for '40' read '140'.
- (iii) Col. 7011, line 9 from bottom, for 'gorathy' read 'greatly'.
- (iv) Col. 7021, line 3 from bottom, for '27' read '2.7'.
- (v) Col. 7041, line 28, for 'food' read 'good'.

**No. 66, DATED 11TH MAY, 1954.**

- (i) ः भाग ७०६६, नीचे से पंक्ति ७, 'सुभ' के स्थान पर 'सुभद्रा' पढ़िये ।
- (ii) Col. 7110, line 29, for 'Hindu Code' read 'the Gov'.
- (iii) Col. 7139, line 1, for 'esson' read 'lessor

**No. 67, DATED 12TH MAY, 1954.**

- (i) पृष्ठ भाग ७१८६, नीचे से पंक्ति १५, 'नाये हैं' के स्थान पर 'Act बनाये हैं ।' पढ़िये ।

**No. 68, DATED 13TH MAY, 1954.**

- (i) Col. 7268, last line, for 'Judge' read 'Judges'.
- (ii) Col. 7271, line 6 from bottom, for 'was' read 'war'.
- (iii) Col. 7298, read existing line 22 as "Dr. Krishnaswami:  
I should like "
- (iv) Col. 7336, line 10 from bottom, for 'Trichengode' read 'Tiruchengode'.
- (v) Col. 7368, line १7, for 'have done' read 'have not done'.

**No. 69, DATED 14TH MAY, 1954.**

- (i) Col. 7399, line 31, for 'fr' read 'freely'.
- (ii) Col. 7418, line 18, insert (ii) line 14' before 'add'.
- (iii) Col. 7448, insert a fresh line 12 from bottom as "[11-55 A.M. ]".

No. 70, DATED 15TH MAY, 1954.

Col. 7555, line 6 from bottom, for 'Asia' read 'Western Asia' .

No. 71, DATED 18TH MAY, 1954.

(i) Col. 7635, line 5 from bottom, for 'Delphia' read 'Delphic' .

(ii) Col. 7674, line 14, for 'literacy' read 'literary' .

(iii) पृष्ठ संख्या ७७०८, पंक्ति २० के स्थान पर 'आप कुछ हल निकालिये' पढ़ें

(iv) पृष्ठ संख्या ७७३०, पंक्ति १४ 'भूम' के स्थान पर 'भूल' पढ़िये ।

No. 72, DATED 19th MAY, 1954.

(i) Col. 7793, line 11, for 'Venkarraman' read 'Venkataraman' .

(ii) Col. 7828, line 11 from bottom, for 'oher' read 'other' .

(iii) Col. 7831, line, 34, for 'asily' read 'easily' .

(iv) Col. 7843, line 12 from bottom, for 'is' read 'it' .

No. 73, DATED 20TH MAY, 1954.

(i) Col. 7925, line 24, for 'illegimate' read 'illegitimate' .

No. 74, DATED 21ST MAY, 1954.

(i) Col. 8047, line 8, for 'Dreamble' read 'preamble' .

(ii) Col. 8079, line 14, for 'reginal' read 'original' .

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**Indian Patents and Designs (Amendment) Bill, 1953—**

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**Indian Penal Code Amendment Bill (Insertion of new Sections 295B, 295C and 295 D — by Shri V. G. Deshpande).**

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**Indian Trade Unions (Amendment) Bill (Insertion of new section 15A — by Shri Nambiar)—**

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**Industrial Disputes (Amendment) Bill, 1953—**

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**SEVENTH SESSION**

**1954**

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**LOK SABHA SECRETARIAT**  
**NEW DELHI**

**TWO RUPEES (INLAND)**

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the Lok Sabha Debates (Part II—Proceedings other than Questions and Answers) of the Seventh Session, 1954,—

IN VOLUM V—

1. No. 1, dated the 23rd August, 1954,—

- (i) पृष्ठ भाग २६, नीचे से पंक्ति ५, "बनस्पित" के स्थान पर "बनस्पति" पढ़िये ।
- (ii) पृष्ठ भाग २७, पंक्ति ७, "बनस्पित" के स्थान पर "बनस्पति" पढ़िये ।
- (iii) Col. 29, line 28 for "large" read "larger".
- (iv) पृष्ठ भाग ६१, नीचे से पंक्ति १३, "न होगा तो जो जल्दी सड़ने बिगड़ने" स्थान पर "हो तो सम्भव है कि यह कानून कुछ" पढ़िये ।
- (v) Col. 79, line 19 from bottom for "counterfiet" read "counterfeit".

2. No. 2, dated the 24th August, 1954,—

- (i) Col. 117, line 29 for "corps" read "crops".
- (ii) पृष्ठ भाग १२१, पंक्ति ३ "स्टेमेन्ट" के स्थान पर "स्टेटमेन्ट" पढ़िये ।
- (iii) Col. 128, line 9 for "and" read "an".
- (iv) पृष्ठ भाग १६०, नीचे से पंक्ति ६ "छिपाते हैं । नुक़्त तो बना रहता" के स्थान पर "तो रोकते नहीं हैं, लेकिन ज़िन्स" पढ़िये ।
- (v) Col. 178, line 17 for "on" read "one."
- (vi) Col. 185, line 8 for "articile" read "article".
- (vii) Col. 213, last line for "enrty" read "entry".

3. No. 3, dated the 25th August, 1954,—

- (i) Col. 223, line 25 for "authoritatian" read "authoritarian"
- (ii) Col. 228, line 18 for "dominent" read "dominant".
- (iii) Col. 246, line 29 for "sumbit" read "submit".
- (iv) Col. 246, line 35 for "for" read "tor".
- (v) Col. 247, line 18 from bottom for "responsible" read "respectable".
- (vi) Col. 254, line 5 for "legeal" read "legal"

4. No. 4, dated the 26th August 1954,—

- (i) Col. 321, line 16 for "TARFF" read "TARIFF".
- (ii) Col. 323, line 17 for "into" read "upto".

5. No. 5, dard the 27th August, 1954,—

- (i) Col. 431, line 28 before "would" insert "I".
- (ii) Col. 465, delete lines 2 to 6 from bottom and substitute "Course of time".

**Shrimati Amma Swaminadhan** (Dindigul). I beg to move: "That this House agrees with the Tenth Report of the Commit-"

6. No. 6, dated the 30th August, 1954,—

- (i) पृष्ठ भाग ५४७, पंक्ति २१ "श्री एस० एन० भगवाल" के स्थान पर "श्री एस० एन० भगवाल" पढ़िये ।
- (ii) Col. 572, line 3 for "is" read "it".
- (iii) Col. 602, line 28 for "xher" read "ther".
- (iv) Col. 624, add "think about still further, they will" as last time

(i)

7. No. 7, dated the 31st August, 1954,—

(i) Col. 647, line 18 for "paty" read "party".

(ii) पृष्ठ भाग ६५०, नीचे से पंक्ति ११ "दीवाली" के स्थान पर "दीवाली" पढ़िये।

(iii) पृष्ठ भाग ६५३ पंक्ति ४, "बेच" से पहले "उसको" पढ़िये।

(iv) Col. 664, line 11 for "adpoted" read "adopted".

(v) Col. 664, line 14 from bottom for "pepole" read "people".

(vi) Col. 665, line 16 from bottom after "villages" insert "is".

(vii) Col. 667, line 8 from bottom for "pepole" read "people".

(viii) Col. 668, line 17 from bottom for "final" read "filial".

(ix) Col. 669, line 27 for "cutural" read "cultural".

(x) Col. 684, line 8 from bottom for "Untouchability" read "untouchability".

(xi) Col. 704, line 14 from bottom for "untouchabilities" read "untouchables".

8. No. 8, dated the 1st September, 1954,—

(i) Col. 820, line 19 for "comeplled" read "compelled".

(ii) Col. 840, line 27 for "served" read "severed".

9. No. 9, dated the 2nd September, 1954,—

(i) Col. 848, line 18 before "woman" insert "married"; and delete "That is so".

(ii) Col. 851, line 18 from bottom delete "general terms here" and substitute "an abstract form".

(iii) Col. 851, line 10 from bottom for "—the man and woman" read "who are the persons —man and woman—".

(iv) Col. 851, line 3 from bottom before "because" insert "merely" and delete "we".

(v) Col. 851, line 2 from bottom delete "have got" and substitute "you want".

(vi) Col. 868, line 21, for "crate-blanche" read "carte-blanche".

(vii) Col. 873, line 7, after "clause" insert "(C)".

(viii) Col. 882, delete lines 11 and 12 from bottom and substitute "which were not the subject matter of discussion, or which have not".

(ix) Col. 883, line 20 after "that" insert "though".

(x) Col. 883, line 21 after "adoption" insert "which is going to form part of the Hindu Code".

(xi) Col. 883, lines 22 to 26 delete "that the bill which will form a part of the Hindu Code is not yet before the House. But I might inform hon. Members that according to me."

(xii) Col. 883, line 27, delete "mention" and substitute "provide".

(xiii) Col. 883, line 27, for "from" read "form".

(xiv) Col. 884, line 9 from bottom after "misapplied" insert "or misunderstood".

(xv) Col. 885, line 10 before "relationship" insert "blood" and delete "the" and "that thin prohibition".

(xvi) Col. 885, line 11, delete "has been laid down".

(xvii) Col. 885, line 16 from bottom, for "was" read "is".

(xviii) Col. 885, lines 11 and 12 from bottom delete "if they thought it ambiguous".

(xix) Col. 886, line 17 after "might" insert "be".

(xx) Col. 890, line 14, delete "amenable" and substitute "subject".

(xxi) Col. 911, line 6, after "age" insert "of marriage".

(xxii) Col. 912, line 16, delete "Definitely".

(xxiii) Col. 912, line 17, after "will" insert "perhaps".

(xxiv) Col. 917, line 12 from bottom for "idioy" read "idiocy".

(xxv) Col. 926, lines 24 to 27 delete "fortunately or unfortunately, I have not suffered and I have no personal knowledge about it".

10. No. 10, dated the 3rd September, 1954,—

(i) Col. 998, line 1 for "ifforts" read "efforts".

(ii) Col. 1032, line 8 for "changd" read "changed".

11. No. 11, dated the 6th September, 1954,—
- (i) Col. 1064, line 2 from bottom for "Ministeir" read "Minister".
  - (ii) Col. 1070, line 13 from bottom after "(Quilon cum)" insert "—Mave—".
  - (iii) Col. 1095, delete lines 1 to 4 from bottom and substitute "20 per cent, ad valor em on rice, husked and unhusked, including rice flour but excluding rice bran and rice dust, which are free, with"
  - (iv) Col. 1122, delete line 5, and substitute "cause I have also lived in villages. . . . ."
12. No. 12, dated the 7th September, 1954,—
- (i) Col. 1186, delete line 16, and substitute "The motion was adopted."
  - (ii) Col. 1203, line 17 from bottom after "a" insert "certain".
  - (iii) Col. 1213, line 2, after "amendment," insert "I".
  - (iv) Col. 1222, line 6 from bottom after "hotchpot?" insert "I".
  - (v) Col. 1223, line 12, after "Shrimati Renu Chakravartty": insert "I".
  - (vi) Col. 1233, line 8, delete "de" after "be".
13. No. 13, dated the 8th September, 1954,—
- (i) Col. 1270, delete lines 16 and 17 from bottom and substitute "manlaw, a German woman can retain her German citizenship, although".
  - (ii) Col. 1280, line 21, for "played" read "prayed".
- (iii) पृष्ठ भाग १३३५, नीचे से पंक्ति ६, "पाय" के स्थान पर "साय" पढ़िये ।
14. No. 14, dated the 10th September, 1954,—
- (i) Cols. 1409-1410 and 1411-1412, for the heading "Resolution re Rationalisation Scheme in Textile and Jute Industries" read "The Constitution (Third Amendment) Bill."
  - (ii) Col. 1425, line 15, after "that?" insert a closing bracket ( ) .
  - (iii) Col. 1461, line 22 from bottom, for "Clause 15-18" read "Clauses 15-18".
  - (iv) Col. 1469, after line 15 from bottom insert "the pattern of the weaving industry in country like U. K. is far more de—".
  - (v) Col. 1470, delete lines 1 and 2.
15. No. 15, dated the 11th September, 1954,—
- (i) Col. 1479, line 15, for "these" read "there".
  - (ii) Col. 1493, after line 4 insert "protoganists of the States may join".
  - (iii) Col. 1493, line 13, for "inapt" read "inept".
  - (iv) Col. 1543, line 23 from bottom after "old" insert "and".
  - (v) Col. 1543, line 24 from bottom, for 'lines' read "rimes".
  - (vi) Col. 1544, line 13, for "everbody" read "everybody".
  - (vii) Col. 1548, line 26, for "division. It is" read "division, it is".
  - (viii) Col. 1551, line 5, for "Vally" read "Valley".
  - (ix) Col. 1551, line 6, for "swallowance" read "swallowed".
- (x) पृष्ठ भाग १५७२, नीचे से पंक्ति १३ "हूँ कि इस बाढ़ की भयंकरता को देख कर" के स्थान पर "हूँ। परकारी योजनायें बनती हैं, कागजी" पढ़िये ।



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**EIGHTH SESSION**

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---

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Consideration of clauses. 897, 915, 917, 923, 949-60, 964, 974, 988, 995, 1016-26, 1087-88, 1102, 1106-07, 1108-1109, 1110, 1111, 1133-34, 1114-45, 1149, 1150, 1152, 1246, 1252-71, 1272, 1277, 1284-85, 1286-87, 1291, 1292, 1344, 1351-52, 1361, 1363-65, 1368, 1371-72, 1378, 1379-80, 1381, 1382, 1387, 1407, 1408, 1409, 1411, 1412, 1445-50, 1451, 1454, 1455, 1482, 1483, 1491, 1492-95, 1497, 1498-99, 1501, 1502, 1503, 1505, 1506, 1513-14, 1540, 1541, 1542, 1549, 1554, 1585-1602, 1603, 1607, 1608, 1609-11, 1804, 1810, 1815, 1816, 1819, 1820, 1821, 1823, 1825, 1826-27, 1829-40, 1845, 1847, 1946, 1947, 1952-57, 1985-, 2008-09, 2010-11, 2012, 2013, 2015-20, 2021, 2022, 2023, 2024, 2025, 2026-32, 2047, 2062, 2063, 2064, 2072, 2084, 2085-86, 2104, 2112, 2117, 2118-20, 2138, 2141, 2151.

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3357, 3358.

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Government Premises (Eviction) Amendment Bill—

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Hindu Minority and Guardianship Bill—

Motion to concur in recommendation of Rajya Sabha to join the Joint Committee. 2239, 2240, 2242, 2247-2291, 2302, 2309, 2316, 2318-34.

Motion re Progress Report of Five Year Plan for 1953-54. 3716-17, 3719, 3733, 3933-41.

Prevention of Disqualification (Parliament and Part 'C' States Legislatures) Second Amendment Bill—

Motion to consider 3390-91.

Prevention of Free, Forced or Compulsory Labour Bill [By Shri D.C. Sharma]—

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Preventive Detention (Amendment) Bill—

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Amendments to circulate and to refer to Select Committee, 2607, 2611, 2640, 2663-76, 2745.

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Prohibition of Manufacture and sale of Vansapati Bill [By Shri Jhulan Sinha]

Motion to consider. 1182-94, 1221, 2481, 2482, 2483, 2488-89, 2489-90.

Resolution re President's Proclamation re Andhra. 460.

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**BHEEKHA BHAI, SHRI—**

Motion re Report of Commissioner for Scheduled Castes and Scheduled Tribes. 4029-30, 4034-35.

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Demands for Supplementary Grants, 1954-55—

Expenditure on Displaced Persons—

Motion to reduce the Demand—

Adjustment of outstanding amounts of previous years. 3188.

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Progress of dispersals from camps for rehabilitation. 3188.

Ministry of Rehabilitation.—

Motion to reduce the Demand—

Creation of certain additional posts and additional expenditure on contingencies. 3186-87.

**BILL(S)—**

Administration of Evacuee Property (Amendment Bill, 1954 assented to by the President. 5-6.

Andhra Appropriation Bill—

Introduced. 3382-83.

Motion to consider. 3383.

Motion to pass. 3383.

(Passed). 3383.

Message from Rajya Sabha returning the Bill without recommendation. 3983-84.

Andhra State Legislature (Delegation of Powers) Bill—

Introduced. 1488-90.

Motion to consider. 1659-1729.

Consideration of clauses. 1729-43.

Motion to pass, as amended. 1743-60.

(Passed, as amended). 1760.

Message from Rajya Sabha agreeing without amendment to the Bill, as passed by Lok Sabha. 1955-26.

Appropriation (No. 3) Bill, 1954—  
—assented to by the President. 5-6.

Appropriation (No. 4) Bill—

Introduced. 3220-21.

Motion to consider. 3221.

Motion to pass. 3221.

(Passed). 3221.

Message from Rajya Sabha returning the Bill without recommendation. 3826.

Army (Amendment) Bill [Insertion of new section 142A; by Dr. N.B. Khare.]

Introduced. 2476.

**BILL(S)—Contd.**

- Auxiliary Territorial Force Bill—  
 Motion for leave to withdraw. 1226-27.  
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- Central Excises and Salt (Amendment) Bill, 1954—  
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- Code of Criminal Procedure (Amendment) Bill.—  
 Motion to consider as reported by Joint Committee. 82-132, 138-264, 269-404, 571-646.  
 Amendment to circulate. 105-32, 139-264, 269-404, 571-646.  
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 Motion to adjourn consideration. 139-264, 269-404, 571-644, 646.  
 Consideration of clauses. 894-946, 948-1084, 1086-1157, 1227-1356, 1359-1488, 1490-1516, 1520-1648, 1761, 79, 1793-1852, 1929-2042, 2044, 2156.  
 Motion to pass, as amended. 2156-58, 2162-2232.  
 (*Passed as amended*). 2229-2232.
- Code of Criminal Procedure (Amendment) Bill, *Insertion of new section 109A: by Dr. N. B. Khare*—  
 Introduced. 2475.
- Coffee Market Expansion (Amendment) Bill—  
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- Constitution (Fourth Amendment) Bill—  
 Introduced. 3461.
- Delhi Joint Water and Sewage Board (Amendment) Bill—  
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**BILL(S)—Contd.**

- Delimitation Commission (Amendment) Bill—  
 Introduced. 3031.  
 Motion to consider. 3333-78.  
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 (*Referred to Select Committee*). 3378
- Presentation of Report of Select Committee. 3788.  
 Motion to consider as reported by Select Committee. 3845-3900.  
 Consideration of clauses. 3900-12.  
 Motion to pass. 3912.  
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- Message from Rajya Sabha agreeing without amendment to the Bill, as passed by Lok Sabha. 4129.
- Displaced Persons (Compensation and Rehabilitation) Bill, 1954—  
 —assented to by the President. 5-6
- Electricity (Supply) Amendment Bill [*Amendment of Section 77 etc. by Shrimati Rewa Chakravarty*]—  
 Introduced. 253.
- Government Premises (Eviction) Amendment Bill—  
 Motion to consider. 11-82.  
 Amendment to refer to Select Committee. 19-82.  
 Referred to Select Committee. 81-82.
- Extension of time for presentation of Report of Select Committee. 1793.
- Hindu Marriage Bill, 1954 (as passed by Rajya Sabha)—  
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- Hindu Minority and Guardianship Bill—  
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- Message from Rajya Sabha concurring in the recommendation of Lok Sabha to instruct the Joint Committee on the Bill to report on or before the 31st March, 1955. 3693-94.
- Indian Arms (Amendment) Bill [*Amendment of sections 1 and 26 etc., by Shri U.C. Patnaik*]—  
 Motion to refer to Select Committee 2492-2513.



## BILL(S)—Contd.

Motion to adjourn discussion. 2512-13  
2492-2513.

(Discussion adjourned *sine die*).  
2513.

Indian Converts (Regulation and Registration) Bill (By *Shri Jetalal Jashi*)—  
Introduced. 4075-83.

Indian Income-tax (Amendment) Bills  
1954—

—assented to by the President. 5.

Indian Medical Council (Amendment)  
Bill (by *Sardar A.S. Saigal*)—

Motion to refer to Select Committee.  
4100-17.

Motion to adjourn discussion. 4117.

(Discussion adjourned). 4117.

Indian Penal Code (Amendment) Bill  
[Amendment of section 497 by *Shri  
Dabhi*]—

Introduced. 4075.

Indian Penal Code (Amendment) Bill.

[Insertion of new Section 53A  
by *Shri K.C. Sodhia*]—  
Introduced. 1181.

Indian Penal Code (Amendment) Bill,  
[Insertion of new section 294B by *Shri  
Nageshwar Prasad Sinha*]—

Motion to circulate.

Motion to adjourn debate. 4098.

(Debate adjourned). 4098.

Indian Tariff (Amendment) Bill, 1954—

—assented to by the President. 5.

Indian Tariff (Second Amendment Bill—  
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—assented to by the President. 5-6.

Indian Tariff (Third Amendment) Bill,

Introduced. 2279.

Motion to consider. 2832-67.

Consideration of clauses. 2867-68.

Motion to pass. 2868-74.

(Passed) 2874.

Message from Rajya Sabha returning the

Bill without recommendation. 3693-  
94.

Industrial Disputes (Amendment) Bill

(as passed by Rajya Sabha)—

Motion to consider. 2875-2900.

Consideration of clauses. 2900-02.

Motion to pass. 2902.

(Passed). 2902.

Madhya Bharat Taxes on Income (Valida-  
tion) Bill. 1954.

—assented to by the President. 506.

Payment of Wages (Amendment) Bill—

(by *Dr. N. B. Khare*)—

Motion to consider. 4098-4100.

Motion to adjourn debate. 4100.

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## BILL(S)—Contd.

Prevention of Disqualification (Parlia-  
ment and Part C States Legislatures

Second Amendment Bill—

Introduced. 3028.

Motion to consider. 3383-92.

Consideration of clauses. 3392-94.

Motion to pass. 3394.

(Passed). 3394.

Message from Rajya Sabha agreeing with-  
out amendment to the Bill, as passed

by the Lok Sabha. 3983-84.

Prevention of Food Adulteration Bill,  
1952—

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Prevention of Free, Forced or Compul-  
sory Labour Bill (by *Shri D. C.  
Sharma*)—

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✓ Preventive Detention (Amendment) Bill—  
Introduced. 690-98.

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2748.

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(Passed). 2802.

Message from Rajya Sabha agreeing with-  
out amendment to the Bill, as passed

by Lok Sabha. 3693.

Prohibition of Manufacture and Sale  
of Vanaspasi Bill (by *Shri Jhulan Sinha*)—

Motion to consider (Negative). 1181-  
1222. 2476-91.

Rubber (Production and Marketing) Am-  
endment Bill—

Motion to consider as reported by Select  
Committee. 817-79, 824-78.

Amendment to circulate.

Consideration of clauses. 879-94.

Motion to pass, as amended. 894.

(Passed as amended). 894.

Message from Rajya Sabha agreeing  
without amendment to the Bill,  
as passed by Lok Sabha. 1925-26.

Securities Contracts (Regulation) Bill—  
Introduced. 3989-90.

Special Marriage Bill, 1952—

—assented to by the President. 5-6.

Suppression of Immoral Traffic and Bro-  
thels Bill (by *Shrimati Maydeo*)—

Introduced. 1180.

Suppression of Immoral Traffic in Women  
and Girls Bill—

Introduced. 3462.

**BILL(S)—Contd.**

- Taxation Laws (Extension to Jammu and Kashmir) Bill, 1954—**  
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- Tea (Amendment) Bill, 1954 (as passed by Rajya Sabha)—**  
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 Motion to consider. 3394-96.  
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 Message from Rajya Sabha agreeing to amendments made by Lok Sabha in the Bill. 3983-84.
- Tea (Second Amendment) Bill—**  
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- University Grants Commission Bill—**  
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- Untouchability (Offences) Bill—**  
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- Women's and Children's Institutions Licensing Bill (by Shrimati Maydeo)—**  
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- Women's and Children's Institutions Licensing Bill (by Shrimati Uma Nehru)—**  
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- BOGAWAT, SHRI—**
- Code of Criminal Procedure (Amendment) Bill—**  
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- Preventive Detention (Amendment) Bill—**  
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- Prohibition of Manufacture and Sale of Vanaspati Bill (by Shri Jhulan Sinha)—**  
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- Demands for Supplementary Grants 1954-55—**  
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**CAPITAL OUTLAY OF THE MINISTRY OF REHABILITATION—**

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- Demands for Supplementary Grants, 1954-55—Andhra. 3195-3214, 3309-33 3378-82.

**CAPITAL OUTLAY ON ELECTRICITY SCHEMES—**

- Demands for Supplementary Grants, 1954-55—Andhra. 3195-3214, 3309-33, 3378-82.

**CAPITAL OUTLAY ON ELECTRICITY SCHEMES—contd.**

- Motion to reduce the demand—  
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**CAPITAL OUTLAY ON IRRIGATION—**

- Demands for Supplementary Grants. 1954-55—Andhra. 3195-3214, 3309-33, 3378-82.
- Motion to reduce the demand—  
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- Notifications under —, 1944, Laid on the Table. 1792, 2913.

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**CHAKRAVARTTY, SHRIMATI RENU—**

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- Demands for Supplementary Grants, 1954-55.—

- Expenditure on Displaced Persons—

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- Progress of dispersals from camps for rehabilitation. 3151.

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- Motion to reduce the demand—  
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**CHANDA, SHRI ANIL K.**—

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by Shri U.C. Paraik)

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**CHATTERJEE, SHRI N.C.**—

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Indian Medical Council (Amendment) Bill [by *sardar A.S. Saiga.*]—

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Prevention of Disqualification (Parliament) and Part "C" States Legislatures) Second Amendment Bill—

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